

DIVISION BENCH
COURT - I

O-210

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

TP/25(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	SAMAYUN BISWAS VS BGM CONSORTIUM LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance via video conference/physically

Ms. Aishwarya Chowdhury, Adv.] For Petitioner
Mr. Tauhid Khan, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **08.08.2024**.

Satyajit Roy
(Court Officer)